

**Defective Case Register from 2025-04-11 to 2025-04-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/10620/2025	ARIJEET MISHRA	2025-04-11	1. ICC case number not correctly furnished in Prayer of the petition.
2	D-CRLMC/10629/2025	ASISH KUMAR RAY	2025-04-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of annex-1 not filed.
3	D-CRLMC/10644/2025	SURJAY NARAYAN SAHU	2025-04-11	1.Put up further SR after arrange Proper documents.
4	D-MACA/9583/2025	SATYABHUSAN DAS	2025-04-11	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10 not paid.
5	D-CRLMC/10650/2025	BIBHU PRASAD MOHANTY	2025-04-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of annex-6 not filed.
6	D-WP(C)/13745/2025	SITANSHU KUMAR DEY	2025-04-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. petitioner nos. 1 and 3 being dead are made parties 2. page no.35 not neat 3. petitioner nos. 4 and 5 are not a party in L.A. ref.27/2016 but parties 4. Sl nos. and description of petitioners not proper in V.nama , as per cause title.5. . Petitioner no.1 and 6 are same name and Legal hairs are not properly entered in the cause title,and cause title not proper.6.Name of Dist . not furnished for op. 1 and 2.
7	D-CRP/13964/2025	EKTA AGARWAL	2025-04-11	1.Deficit court fee of Rs. 39/- to be paid.
8	D-WP(C)/13851/2025	KUNAL KUMAR SWAIN	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not Proper.Page 27 not neat.Address of the Honorable Court not correctly mentioned and also I.A 2..Petition not correctly addressed to Honorable Court
9	D-FAO/14511/2025	RIMJHIMBALA PATI	2025-04-11	1.Period of Delay 80 days. 2. not correctly address in IA.
10	D-WP(C)/13881/2025	GAJENDRANATH ROUT	2025-04-11	Annexure -2 series and annexure -3 series not neat and legible.
11	D-WP(C)/13882/2025	GAJENDRANATH ROUT	2025-04-11	Annexure-2 and 3 series not neat and legible
12	D-CONTC/14027/2025	ADITYA MISHRA	2025-04-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-RSA/14348/2025	AMIT PRASAD BOSE	2025-04-11	1.H.C.B.A Fee of Rs.50/- not affixed.

14	D-SAO/14462/2025	PRAKASH KUMAR MISHRA	2025-04-11	1. Court Fee Of Rs. 12/- not paid.
15	D-FAO/14110/2025	SOMNATH ROY	2025-04-11	Period of Delay 167 DAYS
16	D-CONTC/14072/2025	KALPATARU MISHRA	2025-04-11	Code NOT CORRECT
17	D-CMP/14001/2025	SATYA RANJAN MOHAPATRA	2025-04-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-CRLA/10681/2025	PARTHA SARATHI DAS	2025-04-11	Put up for S .R after redacting the name of father of the victim from appeal memo
19	D-RSA/14577/2025	SIDDHARTH PRASAD MISHRA	2025-04-11	Not properly addressed in the I.A No-561/2025
20	D-CMAPL/14636/2025	ADV.	2025-04-11	.Put up for S .R after filing of order challenged ( 09 .04 .2025 )
21	D-ARBP/14313/2025	SANJIT MISHRA	2025-04-11	Annex-1 not exhibited in the petition.
22	D-CMAPL/14420/2025	ADV.	2025-04-11	Name of petitioner no .5 does not tally with the name in c.copy of order filed under annexure-1 .
23	D-BLAPL/11099/2025	NITYANANDA MOHAPATRA	2025-04-11	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
24	D-CRLA/10780/2025	DHARMENDRA SETHY	2025-04-11	Put up for S.R. after the redacting the name of the informant.
25	D-BLAPL/11101/2025	PRAMOD RANJAN BEHERA	2025-04-11	.Petition not correctly addressed to Honorable Court
26	D-WP(C)/13943/2025	MADAN MOHAN SWAIN	2025-04-11	8-CAUSE TITLE NOT IN ORDER.
27	D-CMAPL/14029/2025	ANURAG PATI	2025-04-11	1.Certified copy of order dated 26 .09 .2022 passed in( W .A )-187/2008 not filed but xerox attested copy of same filed is under annexure -2
28	D-ABLAPL/10767/2025	RAMDAS ACHARY	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 partly neat and page no. 11 not neat.
29	D-WP(C)/13858/2025	SASWATI MOHAPATRA	2025-04-11	1.Page 9 not legible.2.Page 11 not available
30	D-ABLAPL/11133/2025	JNYANANANDA PANDA	2025-04-11	14-NOT PROPERLY INDEXED.
31	D-BLAPL/11008/2025	RABI NARAYAN MOHANTY	2025-04-11	Name of district in FIR not tally with rejection order.
32	D-WP(C)/14583/2025	SANGITA MOHANTY	2025-04-11	This petition be converted as C M P
33	D-WP(C)/13731/2025	DEBENDRANATH MISRA	2025-04-11	1.Page 24 not neat.2.Page 87 not available
34	D-CMAPL/14245/2025	DOLAGOBINDA MOHAPATRA	2025-04-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

35	D-BLAPL/10992/2025	RAJENDRA KUMAR SAHU	2025-04-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per FIR name of Dist. not correctly mentioned in cause title.Welfare fund of Rs 50/- not paid.
36	D-WP(C)/13859/2025	SASWATI MOHAPATRA	2025-04-11	Page 10 not neat
37	D-BLAPL/11012/2025	JAJATI KESHARI KHUNTIA	2025-04-11	Name of informant shall not be mentioned as per standing order. Put up for further SR.
38	D-BLAPL/10975/2025	RAJALAXMI BISWAL	2025-04-11	14-NOT PROPERLY INDEXED. Top of Affidavit the nomenclature not correctly furnished.
39	D-ABLAPL/10910/2025	DEEPALI MAHAPATRA	2025-04-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Address of the opp.party not correctly furnished.2. Provision of Law not correctly furnished.
40	D-WP(C)/14746/2025	SUSHANTA KUMAR MISHRA	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-CRLA/10781/2025	JUGALA KISHORE PANDA	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-BLAPL/11016/2025	SANJIB KUMAR BHANJADEO	2025-04-11	14-NOT PROPERLY INDEXED. Annexure -2 not mentioned in Book mark.As per index and petition annexure -2 not filed. Index not properly page marked.
43	D-WP(C)/13868/2025	PABITRA KUMAR BEHERA	2025-04-11	Page no. 11 not neat.
44	D-WP(C)/13754/2025	GOPAL PRASAD JENA	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 15 and 16 are not neat.
45	D-CMP/14242/2025	UMESH CHANDRA BEHURA	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Pages No 12 and 13 not marked in the Petition.2.Annexures not properly page marked
46	D-CRLMC/10646/2025	SURJAY NARAYAN SAHU	2025-04-11	1. PS number not correctly furnished in page no. 12 and Sl. no. 6 in Index page
47	D-FAO/13919/2025	DEBASHIS TRIPATHY,A.G.A	2025-04-11	Code Not correctly furnished 2.Honble Court not addressed in the appeal memo.
48	D-FAO/14085/2025	GIRIJA PRASAD DUTTA	2025-04-11	Period of Delay 31 days. Receipt showing deposit of awarded amount before the Commissioner not filed. I.A. filed for dispensing with.2. Sl. nos. of Paragraphs are not marked and also grounds are not properly alphabetically marked. 3 Address to the Hon ble court not furnished.
49	D-FAO/14090/2025	GIRIJA PRASAD DUTTA	2025-04-11	Period of Delay 31 days

50	D-CMP/14708/2025	PRASANTA KUMAR SATAPATHY	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.O.Ps No-2 to 8 10 to 13 14 to 16 17 to 19 added as Parties vice deceased Defendant No-3 5 6 and 7 of the court below respectively not yet substituted in the lower court.
51	D-CRLMC/11144/2025	JUDHISTHIR SAHOO	2025-04-11	14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court
52	D-WP(C)/13627/2025	SARAT CHANDRA MEKAP	2025-04-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Rs.6/- To Be Paid On The Cause Title. 2.Hologram Of Rs.50/- Not Paid On V.Nama
53	D-CMP/13974/2025	HARMOHAN DHAL	2025-04-11	status of parties in court below not furnished
54	D-CONTC/14512/2025	ADV.	2025-04-11	1-Annexure-2 is wrongly mentioned with Annexure-1 at page no-3,2-As per the index,no Annexure-3 is available mentioned at page no.4 in this petition.
55	D-CONTC/14171/2025	MIHIR KANTA RATH	2025-04-11	Nomenclature of the case wrongly mention in item no.4 of affidavit
56	D-CONTC/14038/2025	MANORANJAN MISHRA	2025-04-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 188 days
57	D-CRLA/10520/2025	MANOJ KUMAR PATI	2025-04-11	AU fee Rs 1.10p not paid on c.copy
58	D-BLAPL/10954/2025	GOREKHANATH DAS	2025-04-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
59	D-WA/13865/2025	BIBEKANANDA NAYAK	2025-04-11	Respondent name furnished wrong Writ petition opp-party No.2 not made party in Appeal and Appellant No.1 not filed Appearance memo.
60	D-ABLAPL/10794/2025	SATYA NARAYAN MISHRA 4	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 not neat.
61	D-WP(C)/13807/2025	SANDHYARANI PANI	2025-04-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
62	D-WA/13872/2025	BIBEKANANDA NAYAK	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Appellant.No.1 designation wrongly furnished write petition opp-party No.2 not made party in appeal and appellant No. 1 appearance memo not filed.

63	D-ABLAPL/10816/2025	SAROJ KUMAR PADHY	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.1 not furnished in the petition and also copies of annex.1 not neat.
64	D-WA/13778/2025	DILIP KUMAR SAHU	2025-04-11	Put up for SR after filing of C copy of impugned order
65	D-ABLAPL/10851/2025	JAYAKRISHNA MOHAPATRA	2025-04-11	Provision of Law not correctly furnished.
66	D-ABLAPL/10825/2025	SANJIB KUMAR BHANJADEO	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.1 not neatly legible.2. D.C. fee Rs. 50/- to be paid in v.nama for HBMWF .
67	D-ABLAPL/10858/2025	AMIT PRASAD BOSE	2025-04-11	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.put up for further S.R.
68	D-ABLAPL/10830/2025	RAKESH BEHERA	2025-04-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age not furnished in v.nama. 2page no.9 not neat.
69	D-WP(C)/14630/2025	AMIT KUMAR DAS	2025-04-11	Rule -8 of OHC-PIL Rules -2010 has not complied with.
70	D-ABLAPL/10832/2025	PRABIR KUMAR RAY	2025-04-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-1 not page marked in Index.2. Authorization to swear affidavit on behalf of other petitioner not furnished.
71	D-ABLAPL/10817/2025	KULDEEP MOHANTY	2025-04-11	Date of P.R. not tally with date chart.
72	D-ABLAPL/10853/2025	DIBYAJYOTI SAHOO	2025-04-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per F.I.R.under Annexure-1,Nomenclature of the case(F.I.R) does not tally with para-2 page-4 of the petition.
73	D-ABLAPL/10840/2025	TARA PRASAD MOHAPATRA	2025-04-11	1. Provision of Law not correctly furnished.
74	D-BLAPL/11028/2025	AMIT PRASAD BOSE	2025-04-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page mark not correct in annex.1 of index. 2.Deponent not correctly furnished fathers name in declaration of affidavit. 3.Name of trial court in synopsis petition not tally with rejection order.
75	D-BLAPL/11060/2025	JANMEJAYA KATIKIA	2025-04-11	Date of rej. order not correct in date chart.
76	D-ABLAPL/10844/2025	MD. GOLAM MADANI	2025-04-11	1.As per standing order no.03 dated 09.07.2024,the name of the informant and

				Victim shall not be reflected in the petition.Put up for further S.R.
77	D-CMP/14033/2025	SARATHI JYOTI MOHANTY	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-ABLAPL/10847/2025	AKSHAYA KUMAR SAHOO	2025-04-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.3 on V.nama does not tally with cause title.
79	D-CMP/14223/2025	KHIROD KUMAR SWAIN	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-BLAPL/11085/2025	AMULYA RATNA PANDA	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 and 18 not neat and legible.
81	D-BLAPL/11065/2025	NILAKANTHA DAS	2025-04-11	1.Year of the petitioner not tally with rej.order.2. Para of sl. no. 5 not furnished in rej.order.
82	D-CMP/14191/2025	SARADA PRASAD DASH	2025-04-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.Fee of Rs.06/- Not Paid.
83	D-WP(C)/13801/2025	NIKUNJA KUMAR DEO	2025-04-11	Annexure -3 and page no 25 of annexure -4 not neat and legible.
84	D-ABLAPL/10714/2025	SANGRAMJIT PANDA	2025-04-11	Synopsis and date chart not mentioned in the Index.
85	D-ABLAPL/10692/2025	RAKESH SAHU	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page36 38 40 not partial neat.Page marking not proper.
86	D-BLAPL/11059/2025	M BALAJI RAO	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Top part of page nos.34 35 and 37 are not neat.2.copy of annex 1 and 3 are not attested.
87	D-ABLAPL/10729/2025	KSHIROD KUMAR PAHIL	2025-04-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner being minor, not apperance through his gurdian but he is the deponent in the affidavit
88	D-ABLAPL/10716/2025	SANGRAMJIT PANDA	2025-04-11	Synopsis and date chart not mentioned in the Index
89	D-WP(C)/13791/2025	DURGESH NARAYAN RATH	2025-04-11	Annexure 2 series not neat and legible.
90	D-MACA/14439/2025	GIRIJA PRASAD DUTTA	2025-04-11	1.Period of Delay 113 days,
91	D-BLAPL/11074/2025	OM PRAKASH SARAN	2025-04-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.
92	D-MACA/14446/2025	G.P.DUTTA	2025-04-11	Period of Delay 165 days

93	D-WP(C)/13789/2025	SUSANTA KUMAR ROUT	2025-04-11	Annexure -3 not neat and legible
94	D-TRP(C)/14720/2025	SARADA PRASANNA MOHAPATRA	2025-04-11	.Subject Code Not Furnished .
95	D-WP(C)/13796/2025	KODANDA KUMAR BHUYAN	2025-04-11	Page No 21 22 47 and 48 not neat and legible.
96	D-ABLAPL/10874/2025	KHUSBU PANIGRAHI	2025-04-11	Name of petitioner no. 6 in Vnama not tally with cause title.
97	D-BLAPL/11027/2025	JAYDEEP PAL	2025-04-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs. 50/- not paid.
98	D-WP(C)/13793/2025	DURGESH NARAYAN RATH	2025-04-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure -9 series page No 47 to 49 not neat and legible.
99	D-BLAPL/11029/2025	HEMANT KUMAR TRIPATHY	2025-04-11	Date of rejection order not correct in index and date chart.
100	D-WP(C)/14702/2025	ASHOK KUMAR BEHERA	2025-04-11	Deficit court fee of Rs.18/- to be paid in cause title.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-04-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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